

**GOVERNMENT OF INDIA
CORPORATE AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1279
ANSWERED ON:12.12.2013
IRREGULARITIES IN CORPORATE COMPANIES
Ray Shri Saugata

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) whether the Government has noticed "Satyam Computers" like irregularities in any other corporate companies;
- (b) if so, the details thereof and action taken in this regard;
- (c) whether the Government has any mechanism to check such irregularities; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE (SHRI SACHIN PILOT) (INDEPENDENT CHARGE) IN THE MINISTRY OF CORPORATE AFFAIRS

(a) & (b) No instance of corporate fraud and malfeasance noticed in the case, has so far come to light.

(c) & (d) Alleged irregularities are enquired into through the following measures:-

Conducting technical scrutiny of the Balance Sheets and other documents of companies by the Registrar of Companies, under Section 234 of the Companies Act, 1956;

Inspection of the books of accounts and other records of companies under Section 209A of the Act;

Investigation into the affairs of companies under Section 235/237 of the Companies Act, 1956.